

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
(Chennai Circuit Bench)

Appeal no. 219 of 2013

Dated : 12<sup>th</sup> September, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member

Ramgad Minerals & Mining Ltd. ...Appellant(s)  
Versus  
Karnataka Electricity Regulatory Commission  
& Ors. ...Respondent(s)

Counsel for the Appellant(s): Mr. Shridhar Prabhu

Counsel for the Respondent(s): Ms. Sumana Naganand for R-2.

**ORDER**

**Admit.** Ms. Sumana Naganand, Learned Counsel takes notice on behalf of Respondent no.2. She has also filed reply today after serving copy on the other side. Issue notice to the Respondent no.1 returnable on 21.10.2013. Registry is also directed to issue notice. Dasti service is permitted.

Post the matter for hearing **on 21.10.2013 at Chennai Circuit Bench.** In the meantime, the Learned Counsel for the Appellant is at liberty to file rejoinder, if any.

(Rakesh Nath)  
Technical Member  
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(Justice M. Karpaga Vinayagam)  
Chairperson